- (d) whether it is a fact that international prices of the letter quality hews prints are much lower at FOB and EIF destination; and
- (e) whether it is also a fact that the consumers are restricted from purchasing international newsprint not withstanding their capacity to pay foreign exchange from non-Government sources?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI): (a) Indigenous newsprint mills have increased the prices of newsprint on five occasions during the period from May, 1989 to May, 1992.

- (b) Considering the prices of newsprint prevailing before May, 1989, the increases in the prices of newsprint have accounted for a price rise of about 64 per cent to 85 per cent. Reportedly, the burden of the price rise has been passed over to newspaper readers to some extent.
- (c) The- capacity of 'indigenous newsprint has been largely' installed in the public sector where appreciably the capacity utilisation has been about 97 per cent.
- (d) Generally, the prices of imported newsprint were on higher side *vis-a-vis* indigenous newsprint. However presently, the price of imported newsprint is relatively cheaper primarily due to glut in the international market which may not continue long.
- (e) Import of newsprint has been decanalised w.e.f. 1-4-1992. . As per the new Import Policy for Newsprint, the newspaper industry is allowed to import 1 kg. of newsprint for every 2 kg. of indigenously produced newsprint purchased by the newspaper Industry.

## Foreign investment in industrial sector

1559. DR. MURLI MANOHAR JOSHI:

> SHRI TRILOKI NATH CHATURVEDI :

SHRI SUNDER SINGH BHANDARI: ...

SHRI RAM RAT AN RAM;

Will the PRIME- MINISTER be pleased to state:

- (a) 'whether " Government have finalised the plans to permit"!00 per cent equity in foreign investment in industrial sector;
- (b) whether any guidelines have been "framed for such investment and if so, the details, thereof; and .
- (c)<sup>5</sup> what safeguards have been provided for the healthy growth of the domestic sector?

THE MINISTER OF STATE IN

THE MINISTRY OF" INDUSTRY (DEPARTMENT OF **INDUSTRIAL** DEVELOPMENT)(SHRIMATI KRISHNA SAHI): (a) and (b) As spelt out in the Statement on Industrial Policy tabled in both Houses of Parliament on 24th July, 1991, industries listed in Annex-III are eligible for automate approval by the RBI for direct foreign investment upto 51 per cent provided the foreign. equity covers foreign exchange requirement for imported capital goods. Other proposals for foreign investment' outside the parameters 'for automatic 'clearance including proposals envisaging foreign investment. of more than 51 per cent are also considered and cleared on merits by the Government. The facility of foreign equity investment upto 100 per cent in fully (100 per cent) exported oriented units is available. Further, NRIs and Overseas, corporate bodies predominently owned by them are also permitted upto 100

priority Annex-III industries. The facility of foreign equity investment upto 100 per cent is also available in power sector.

equity investment in

per cent foreign

high

155

(c) The New Industrial Policy provides inter alia, for abolition of industrial licensing, removal of restrictions on investment under the MRTP Act, liberalisation of policy and procedures regarding transfer of foreign technology. import of capital goods and raw materials etc. These are expected to boost healthy growth of the domestic sector also.

## समाचार पर्झो का पंजीकरण

1560. **भी ईश दस यादव:** वर्स संबना और प्रसारण मंत्री यह बताने की का केंगे कि

- (क) गत तीन वर्षों के दौरान प्रत्येक वर्ष उत्तर प्रदेश से सभाचार पक्षी के पंजीकरण के लिए कितने प्रावेदन प्राप्त हुए फ्रीर उनका जिलेगार ब्यौरा क्या
- (ख) उक्त भवधि के दौरान ऐसे कितने समाचार पक्षों का पंजीकरण किया गयः : ग्रीर
- (ग) शोध समाचार पत्नों की कब तक वंजीकत कर दिया जायेगा?

सुचना भीर प्रसारण मंत्रालय में उप में ही (कुमारी गिरिका व्यास): भारत के समाचा पत्नों के पंजीयक के कार्यालय के ग्रांकाओं के अनुसार पिटले तीन वर्षों के दौरान समाचारपत्नों के पंजीकरण के लिए उत्तर प्रदेश से प्राप्त श्रावेदन पद्यों की प्रकार है:----का ब्योश इम

वर्ष	भावेदसपत्नों की संस्या
1989	39€
1990	351
1991	540

भारत के समाचारपत्नों के पंजीयक के कार्यालय में जिला-बार सूचना नहीं रखी जाती।

(ख) 1989 में 148. 1990 में 170 तथा 1991 में 326 समाचारपत्नी का पंजीकरण किया गया ।

to Questions

(ग) समाचारपद्यों का पंजीकरण संबंधित प्रकामक द्वारा प्रेस भीर प्रतक रिजस्ट्रीकरण मधिनियम में निर्धारित औप-चारिकताओं को पूरा करने पर ही किया जाता है । तथापि, श्रविनियम में इसके लिए कोई समय-सीमा निर्धारित नहीं की गई है ।

## Regional News Unit of AIR at Cnddapah

- 1561. DR. NARREDDY THULASI REDDY: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:
- (a) whether there is any proposal to start a Regional News Unit at Cuddapah AIR Station in Andhra Pradesh to cover the various activities in Rayalseema region of Andhra Pradesh;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND **BROADCASTING (KUMARI GIRIJA** VYAS): (a) No, Sir.

- (b) Does not arise.
- (c) A Part time Correspondent of All India Radio is poted at Cuddapah to cover the important events in the region.

## **Certification of Feature Films**

- 1562. DR. NARREDDY THULASI REDDY; Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:
- (a) the number of Indian feature films certified U. UA and A during 1992;
  - (b) how many of them are rejected; and